

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020**
Onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in
the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9,
CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.01.2020 (THURSDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 797 of 2019	Meena V. Kothari. Vs. Maberest Hotels Pvt Ltd	Chandra Shekhar Yadav	
3.	Comp. App. (AT) (Ins) No. 1245- 1247 of 2019	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta- R1
4.	Comp. App. (AT) No. 181 of 2019	Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr. Vs. Chain Tools & Products Pvt. Ltd. & Ors. With	Ritwik Sahay	M R Venkatesh

5.	Comp. App. (AT) No. 183 of 2019	Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr. Vs. Chain Tools & Products Pvt. Ltd. & Ors.	Shikhar Shrivastava	M R Venkatesh
-----------	------------------------------------	---	---------------------	---------------

For Hearing

6.	Comp. App. (AT) No. 365 of 2019	Jayshree Damani & Anr. Vs. Atlas Copco (India) Ltd. With	Mahesh Agarwal	Hemant Sethi, Gaurav Sethi
7.	Comp. App. (AT) No. 366 of 2019	Janak Mathuradas Vs. Atlas Copco (India) Ltd.	Mahesh Agarwal	Hemant Sethi, Gaurav Sethi
8.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors. With	Aayushi Sharma	Mohit D. Ram-R1
9.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	Nakul Mohta	Mohit D. Ram-R1

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

**-sd/-
Registrar**